- (iv) Special attention in planning projects for benefiting disadvantaged groups of the society;
- (v) Water transfer to needy areas based on a national perspective;
- (vi) Prioritising water use and provision of drinking water while planning multipurpose project;
- (vii) Integration of land and water use policies.
- (viii) Maximising availability of water.
- (ix) Water Management including maintenance and modernisation;
- (x) Ground Water Development.
- (xi) Rationalisation of Water rates to convey the scarcity value.
- (xii) Participation of farmers and voluntary agencies.
- (xiii) Flood Control and Management.
- (xiv) Drought Management.
- (xv) Intensifying research efforts in various areas relating to water management; and
- (xvi) Training aspects in water resources development.
- (c) The State Governments are implementing the National Water Policy based on the directions issued by the Central Government in this regard. Guidelines were issued to the States/ Union Territories for preparation of river basin master plans and for integration of drinking water supply system in irrigation multi-purpose projects. operationalisation of the National Water Policy, the National Water Board was constituted in September, 1990 which has held seven meetings and one special meeting so far and reviewed progress made on implementation of National Water Policy.
- (d) and (e) A few hurdles due to inter-State water disputes and financial constraints are faced in implementation of policy in all details. Steps are being taken to resolve inter-State water disputes through negotiations and Tribunals.

Direct funding to the district councils of Meghalaya

- 1697. SHRI ONWARD L. NONG-TDU: Will the Minister of HOME AF FAIRS be pleased to state-
- (a) whether Government are aware of the fact that the District Councils in Meghalaya created under the Sixth Schedule of the Constitution of India are facing financial crisis
- (b) whether Government have received representations from the District Councils for direct funding; and
- (c) if so, by when Government propose to amend the Sixth Schedule for providing direct funding to the District Councils?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Certain District Councils in Meghalaya have, in the past, suggested direct funding of Autonomous District Councils by the Central Governments.

The Centra] Government provides funds to the State Government for meeting the requirements of various Departments including the Autonomous District Councils. These funds are in addition to the State's own resources. Proposals of the Autonomous District Councils are taken up by the State Government representatives with the Planning Commission during discussions preceding the allocation of Plan funds. No proposal for amending the Sixth Schedule to provide direct funding to the District Councils is under consideration.

New Technology for Jute Products

1698. SHRI MD. SALIM: SHRI DIPANKAR MUKHERJEE:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Indian Jute Industries Research Association (IJIRA) Calcutta has developed technology for producing hydrocarbon free jute bag, jute composite